

WARA RAO VADDE:  
DR. D. VENKATESWARA  
RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have formulated an action Plan on the New Education Policy; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEVELOPMENT OF CULTURE) (KUMARI SELJA): (a) and (b). No, Sir Action is on to revise the Programme of Action (POA) in the light of the revised policy formulations and the developments since 1986. The endeavour is to place the revised POA on the table of the House during the current session.

#### National Environment Tribunal

1030. SHRI R. SURENDER  
REDDY:  
SHRI BARE LAL JATAV:  
SHRI PRATAPRAO B.  
BHONSLE:  
KUMARI VIMLA VERMA:

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government propose to set up a National Environment Tribunal;

(b) if so, the broad features thereof; and

(c) the time by which the Tribunal is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). A proposal to set up a National Environment Tribunal to provide strict liability for damages arising out of any accident involving hazardous substances and also to provide for compensation and interim relief to the affected persons is under the consideration of Government.

#### Late Running of Intercity Express:

1031. SHRI. RAM KAPSE: Will the MINISTER OF RAILWAYS be pleased to state:

(a) whether the Intercity Express between Varanasi Junction and Allahabad city always runs late;

(b) if so, the reasons therefor; and

(c) the remedial steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Punctuality of the train has been averaging between 93.1% and 100% on account of alarm chain pulling on the section.

(c) Regular checks are being conducted against alarm chain pulling on these trains.

#### Wage Settlement of FCI Employees

1032. SHRI P.C. THOMAS: Will the MINISTER OF FOOD be pleased to state:

(a) whether a wage settlement has been signed with the representatives of the Food Corporation of India Employees on February 28, 1992;